Interim Resolution Professional / Resolution Professional : Arun Kapoor IBBI Registration No.IBBI/IPA-003/IP-N00030/2017-18/10230

Name of the corporate debtor:Peacock Construction Private Limited; Date of commencement of CIRP:31.12.2019.; List of creditors as on: 14.0 List of secured financial creditors belonging to any class of creditors

(Amount in)

| SI. | Name of creditor | Identification No. | Details of claim received | | Details of clain | | |
|-----|------------------|--------------------|---------------------------|---------|------------------|-----------|-------------------|
| No. | | | Date of | Amount | Amount of claim | Nature of | Amount covered by |
| | | | receipt | claimed | admitted | claim | security interest |
| | NIL | | | - | - | | |
| | 0 Total | | | - | - | 0 | - |

1.2020.

| n admitted | | | Amount of | Amount of any | Amount of | Amount of claim | Remarks, if any |
|-----------------------|----------------|--------------|------------|-------------------|-----------|-----------------|-----------------|
| Amount covered | Whether | % of voting | contingent | mutual dues, that | claim not | under | |
| by guarantee | related party? | share in CoC | claim | may be set- off | admitted | verification | |
| | | | | | - | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |